

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION No. 756**  
ANSWERED ON 04<sup>TH</sup> DECEMBER, 2025

**SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME**

**756. SHRI B K PARTHASARATHI:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of common infrastructure built under the Support for Common Infrastructure Component of the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme, State-wise and district-wise;
- (b) the number of applications received, approved and pending under this component in the country, State-wise including Andhra Pradesh, district-wise;
- (c) the details of infrastructures which have been completed under the scheme in the country, State-wise including Andhra Pradesh, district-wise;
- (d) the amount of subsidy provided for the country, State-wise including Andhra Pradesh, district-wise;
- (e) whether any awareness building mechanism has been established under the scheme, if so, the details thereof; and
- (f) the details of funds provided for these mechanisms in the country, State-wise including Andhra Pradesh, district-wise?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a). Under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme of Ministry of Food Processing Industries, the support for establishment of Common infrastructure is provisioned with Credit Linked Subsidy @35% of the eligible project cost with maximum of Rs. 3 Crore. Till 31<sup>st</sup> October 2025, 101 loans have been sanctioned under Common Infrastructure. The State-wise & District-wise details are at **Annexure I**.

(b) Under the Common Infrastructure Component of PMFME Scheme, 388 applications have been received out of which, loans for credit linked subsidy have been sanctioned to 101 applicants and 82 applications are pending across the country. For the State of Andhra Pradesh, 15 applications have been received out of which, loans for credit linked subsidy have been sanctioned to 9 applicants and 2 applications are pending. The State-wise details including Andhra Pradesh and district-wise details of Andhra Pradesh are at **Annexure II (A) & (B)**.

(c). 38 projects have been completed under Common Infrastructure facility component of the PMFME scheme across the country. Out of which, 3 projects have been completed in the State of Andhra Pradesh. The State-wise details including Andhra Pradesh and district-wise details of Andhra Pradesh are at **Annexure III (A) & (B)**.

(d) Credit linked subsidy of Rs. 94 crores have been approved to 101 applicants under Common Infrastructure Component of PMFME Scheme across the country. Out of which, Rs. 1.38 crore has been approved for the State of Andhra Pradesh. The State wise details including Andhra Pradesh and district-wise details of Andhra Pradesh are at **Annexure IV (A) & (B)**.

(e). Ministry of Food Processing Industries (MoFPI) has taken various initiatives / measures to increase its uptake and to create awareness among the various stakeholders including women groups and public at large through National & State level awareness campaigns such as Newspaper advertisements, Radio Jingles, Exhibitions & Expos, Fairs, Buyer-Seller Meets etc. since the inception of the scheme.

(f). Under the PMFME Scheme, Centre Share of Rs. 4306.4 crores have been released for implementation of various components of the scheme including the State of Andhra Pradesh till 31<sup>st</sup> October 2025. The State -wise details are at **Annexure V**.

\*\*\*\*\*

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR ANSWER ON 04.12.2025 REGARDING “SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME”**

**State/ UT -wise & District wise loans sanctioned for Common Infrastructure Facilities**

S.No.	States/UTs & Districts	Loan Sanctioned (Nos.)
<b>1</b>	<b>Andhra Pradesh</b>	<b>9</b>
	Alluri Sitharama Raju	1
	Eluru	3
	Guntur	1
	Kakinada	1
	Visakhapatnam	1
	Vizianagaram	1
	West Godavari	1
<b>2</b>	<b>Bihar</b>	<b>1</b>
	Begusarai	1
<b>3</b>	<b>Chhattisgarh</b>	<b>1</b>
	Bastar	1
<b>4</b>	<b>Haryana</b>	<b>2</b>
	Karnal	1
	Sirsa	1
<b>5</b>	<b>Karnataka</b>	<b>6</b>
	Belagavi	1
	Bengaluru Urban	1
	Dakshina Kannada	1
	Davangere	1
	Mandya	1
	Udupi	1
<b>6</b>	<b>Kerala</b>	<b>1</b>
	Idukki	1
<b>7</b>	<b>Maharashtra</b>	<b>57</b>
	Ahmednagar	6
	Beed	1
	Buldhana	2
	Chandrapur	1
	Chhatrapati Sambhajanagar	1
	Dhule	1
	Hingoli	1
	Jalgaon	1
	Kolhapur	5
	Latur	1
	Nagpur	1
	Nashik	4
	Pune	2
	Ratnagiri	5
	Sangli	5
	Satara	7
	Sindhudurg	5
	Solapur	5
	Thane	1

	Wardha	2
<b>8</b>	<b>Puducherry</b>	<b>1</b>
	Pondicherry	1
	<b>Punjab</b>	<b>4</b>
	Bathinda	1
	Hoshiarpur	1
	Mansa	2
<b>9</b>	<b>Tamil Nadu</b>	<b>9</b>
	Chennai	2
	Cuddalore	2
	Dharmapuri	2
	Karur	1
	Tiruvannamalai	2
<b>10</b>	<b>Telangana</b>	<b>2</b>
	Karimnagar	1
	Rajanna Sircilla	1
<b>11</b>	<b>Uttar Pradesh</b>	<b>8</b>
	Deoria	1
	Farrukhabad	1
	Fatehpur	1
	Ghazipur	1
	Kushi Nagar	2
	Maharajganj	1
	Sitapur	1
	<b>Grand Total</b>	<b>101</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR ANSWER ON 04.12.2025 REGARDING “SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME”**

**State/ UT-wise details of Applications Received, Pending and approved**

<b>S.No.</b>	<b>States/UTs</b>	<b>Received</b>	<b>Pendency</b>	<b>Loan Sanctioned</b>
1	Andhra Pradesh	15	2	9
2	Bihar	18	1	1
3	Chhattisgarh	8	5	1
4	Haryana	9	1	2
5	Karnataka	13	2	6
6	Kerala	7	2	1
7	Maharashtra	204	41	57
8	Puducherry	1	0	1
9	Punjab	16	8	4
10	Tamil Nadu	20	3	9
11	Telangana	7	1	2
12	Uttar Pradesh	70	16	8
	<b>Grand Total</b>	<b>388</b>	<b>82</b>	<b>101</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR ANSWER ON 04.12.2025 REGARDING “SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME”**

**District-wise details of Applications Received, Pending and approved for the State of Andhra Pradesh**

<b>S.No</b>	<b>Districts</b>	<b>Received</b>	<b>Pendency</b>	<b>Loan Sanctioned</b>
1	Alluri Sitharama Raju	2	0	1
2	Eluru	3	0	3
3	Guntur	3	0	1
4	Kakinada	2	0	1
5	Visakhapatnam	1	0	1
6	Vizianagaram	2	1	1
7	West Godavari	2	1	1
<b>Grand Total</b>		<b>15</b>	<b>2</b>	<b>9</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR ANSWER ON 04.12.2025 REGARDING “SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME”**

**State-wise details of Projects completed till 31<sup>st</sup> October 2025**

<b>S.No.</b>	<b>States/ UTs</b>	<b>Projects Completed</b>
<b>1</b>	Andhra Pradesh	3
<b>2</b>	Bihar	0
<b>3</b>	Chhattisgarh	0
<b>4</b>	Karnataka	1
<b>5</b>	Maharashtra	26
<b>6</b>	Puducherry	0
<b>7</b>	Punjab	0
<b>8</b>	Tamil Nadu	1
<b>9</b>	Telangana	1
<b>10</b>	Uttar Pradesh	6
	<b>Total</b>	<b>38</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR ANSWER ON 04.12.2025 REGARDING “SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME”**

**District-wise details of Projects completed for the State of Andhra Pradesh**

<b>S.No.</b>	<b>Districts</b>	<b>Projects Completed</b>
<b>1</b>	Guntur	1
<b>2</b>	Kakinada	1
<b>3</b>	Visakhapatnam	1
	<b>Total</b>	<b>3</b>



**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR ANSWER ON 04.12.2025 REGARDING “SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME”**

**Details of State wise subsidy approved till 31<sup>st</sup> October 2025**

<b>S.No.</b>	<b>State</b>	<b>Total Subsidy approved (In Rs. Cr.)</b>
<b>1</b>	Andhra Pradesh	1.39
<b>2</b>	Bihar	0.2
<b>3</b>	Chhattisgarh	0.21
<b>4</b>	Haryana	3.62
<b>5</b>	Karnataka	5.89
<b>6</b>	Kerala	0.77
<b>7</b>	Maharashtra	57.94
<b>8</b>	Puducherry	0.11
<b>9</b>	Punjab	3.25
<b>10</b>	Tamil Nadu	13.08
<b>11</b>	Telangana	1.4
<b>12</b>	Uttar Pradesh	6.59
	<b>Total</b>	<b>94.45</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR ANSWER ON 04.12.2025 REGARDING “SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME”**

**Details of District wise subsidy approved for the State of Andhra Pradesh till 31<sup>st</sup> October 2025**

<b>S.No.</b>	<b>State</b>	<b>Total Subsidy approved (In Rs. cr.)</b>
<b>1</b>	Alluri Sitharama Raju	0.14
<b>2</b>	Eluru	0.29
<b>3</b>	Guntur	0.09
<b>4</b>	Kakinada	0.04
<b>5</b>	Visakhapatnam	0.06
<b>6</b>	Vizianagaram	0.70
<b>7</b>	West Godavari	0.06
		<b>1.38</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR ANSWER ON 04.12.2025 REGARDING “SUPPORT FOR COMMON INFRASTRUCTURE COMPONENT OF PMFME SCHEME”**

**State-wise details of Centre Share funds released till 31.10.2025**

<b>S.No.</b>	<b>States/ UTs</b>	<b>Centre Share (in Rs. Cr.)</b>
1	Andaman & Nicobar Island	4.47
2	Andhra Pradesh	185.83
3	Arunachal Pradesh	36.62
4	Assam	198.16
5	Bihar	364.39
6	Chandigarh	2.21
7	Chhattisgarh	45.04
8	D & N Haveli & D n D	1.43
9	Delhi	7.71
10	Goa	14.94
11	Gujarat	61.08
12	Haryana	73.93
13	Himachal Pradesh	112.70
14	Jammu & Kashmir	46.55
15	Jharkhand	59.22
16	Karnataka	272.77
17	Kerala	167.10
18	Ladakh	7.06
19	Lakshadweep	1.01
20	Madhya Pradesh	263.53
21	Maharashtra	646.25
22	Manipur	16.23
23	Meghalaya	24.37
24	Mizoram	20.67
25	Nagaland	30.67
26	Odisha	140.58
27	Puducherry	9.45
28	Punjab	199.88
29	Rajasthan	83.22
30	Sikkim	26.79
31	Tamil Nadu	362.19
32	Telangana	202.75
33	Tripura	28.49
34	Uttar Pradesh	510.98
35	Uttarakhand	43.97
36	West Bengal	33.78
	<b>Total</b>	<b>4,306.04</b>